NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 17.12.2019 NOTICE

Take notice that the following matter listed on 18.12.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	Sanjay Shorey-MCA Ashish Mukhi
2.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	Rhea Verma	
3.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India. With	Sreenita Ghoshdastidar	
4.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	Sreenita Ghoshdastidar	
5.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association & Ors. Vs. CCI & Ors. With	Sajith P. Warrier	Abhishek Yadav
6.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors. With	Amit Gupta	Abhishek Yadav
7.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA & Ors. Vs. CCI & Ors. With	Sajith P. Warrier	Abhishek Yadav
8.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA & Ors. Vs. CCI & Ors.	Sajith P. Warrier	Abhishek Yadav

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By Order

-sd/-Registrar